

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI**

**Original Application No.65 of 2020 (SZ)**

**With**

**Original Application No.74 of 2020 (SZ)**

IN THE MATTER OF:

Satynarayana Bolisetty Vishakhapatnam,  
Andhra Pradesh.

...Applicant(s)

*Versus*

Union of India Through its Secretary  
Ministry of Environment,  
Forests and Climate Change New Delhi and Others.

...Respondent(s)

**WITH**

D. Pal S/o. S.R. Pal East Godavari District.

...Applicant(s)

*Versus*

State of Andhra Pradesh

Through the Chief Secretary A.P. Secretariat,

Velagapudi. Andhra Pradesh.

...Respondent(s)

**ACTION TAKEN (COMPLAIANCE) REPORT FILED BY  
DISTRICT COLLECTOR (FAC), KAKINADA RESPONDENT No.6**

Date: 19.01.2026



**M/S. K. RAVINDRANATH  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH  
ANDHRA PRADESH POLLUTION CONTROL BOARD**

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I N D E X

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DATE: 19.01.2026

K.RAVINDRANATH

STANDING COUSNEL FOR GOVERNMENT OF A.P.  
ANDHRA PRADESH POLLUTION CONTROL BOARD

**Action taken (Compliance) report of the District Collector (FAC), Kakinada for filing before the Hon'ble National Green Tribunal, Southern Zone, Chennai in O.A.No.65/2020 and 74/2020 on the orders of the Hon'ble NGT on 27.02.2025.**

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It is respectfully submitted that the Hon'ble National Green Tribunal, Southern Zone, Chennai has delivered orders on 06.11.2023 in O.A.No.65/2020 and 74/2020 and directed that "..... it is seen that only the pipe culverts are laid instead of box type culverts which is more useful. Therefore, the same may be converted to box- type culvert and all the remaining culverts should also be box-type only. Regarding the development of mangroves, let the plan that has been prepared by the committee with respect to 58 Hectares of the land be furnished.....".

Further submitted that in compliance to the above directions, the action taken report (Compliance report) was submitted on 24.07.2024 along with the status report submitted by the Project Director, NHAI, Rajahmundry on construction of Box type culverts and the Joint Committee report on Remedial Measures for regeneration and restoration of mangroves in 58 acres in beach area.

Later on, the Hon'ble NGT, has delivered orders on 27.02.2025 duly stating that

1. The Report of the 6<sup>th</sup> Respondent / District Collector – Kakinada dated 16.12.2024 is filed.
2. For reporting compliance, post the matter on 12.06.2025.

Accordingly, action taken report (Compliance report) was submitted to the Hon'ble NGT on 21.07.2025.

Further submitted that a latest status report along with the photographs has been called for from the Project Director, NHAI, Rajamahendravaram for submission of updated compliance report to the Hon'ble NGT, SZ. Accordingly, he has reported that in the previous report it was reported the subject works would be completed by 31.12.2025, but due to the financial crunch faced by the Contractor and the impact of excess of rain fall in recent cyclones in the region, the progress of the works was adversely affected and the contractor could not complete the works as scheduled. Further submitted that, the works pertaining to the minor bridges are presently under progress and shall be completed by 31.05.2026 and works related to box culvert at Km 12+840 shall be completed by 31.01.2026. Further informed that the box type culvert at this location has been provided as per the proposal and directions of the Hon'ble NGT Officials considering the vicinity of Mangrove areas.

S.No.	Chainage (Km)	Type of Structure	Existing Span arrangements	Span arrangement provided	Latitude	Longitude	Status	Remarks
1	5+036	Minor Bridge	4X4.03m	1 X 24.0m	17.004853	82.281482	Work in Progress	20 Piles completed, expected completion dt.31.05.2026
2	10+562	Minor Bridge	1 X 4.0m	2 X 20.0m	16.957109	82.268167	Work in Progress	Platform construction completed, expected completion dt. 31.05.2026
3	12+840	Box Culvert	Nil	1X2X2.0m	16.942712	82.25848	To be commenced	Requested by NGT Officials, expected completion dt. 31.01.2026.

This is submitted for kind information.

Signed at Kakinada on the 19<sup>th</sup> day of January, 2026

Collector (FAC)  
Kakinada District, Kakinada.



# भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

(सड़क परिवहन और राजमार्ग मंत्रालय)

## National Highways Authority of India

(Ministry of Road Transport & Highways, Government of India)

परियोजना कार्यान्वयन इकाई, राजमार्ग, २१६ ए, दिवानचेरुवु, राजमहेंद्रवरम - ५३३१०२. आं. प्र

PROJECT IMPLEMENTATION UNIT - NH-216A, Diwancheruvu, Rajamahendravaram - 533102, A.P.

दूरभाष / Phone : 0883-2431170 ई-मेल / e-mail : raj@nhai.org



भारत ज्ञातीय रमार्गाल  
प्राधिकार संसु  
राजमहेंद्रवरम

Ref: 11013/4/NHAI/PIU/RJY/2026/1541

Date : 07.01.2026

To

The District Collector & Magistrate  
Kakinada District  
Kakianda

Sub: **NHAI, PIU, Rajamahendravaram** - Upgradation of Port Connectivity NH Configuration from existing 2-lane to 4-lane road from Achampeta Junction (NH-216) to Kakinada Anchorage Port to Vakalapudi Light House (From Km. 0.000 to Km. 13.198) section of NH-516F in the State of Andhra Pradesh on EPC mode under Bharatmala Pariyojana - Orders in O.A. No. 65/2020 with OA no. 74/2020, dated 29.09.2022 - Compliance report in the matter along with latest photographs with Date, Time, Latitude and Longitude - Submitted - Reg.

Ref : (i) This Office Letter No. 11013/4/NHAI/PIU/RJY/2025/488, Dt.15.07.2025.  
(ii) District Collector & Magistrate, Kakinada letter no. L2/70/2019, dated 03.01.2026  
(iii) TPF Letter No. TPF-SKTC/NH516F/2025-26/762, Dt.06.01.2026.

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With reference to (i) cited, it was informed that the subject works would be completed by 31.12.2025, and accordingly a compliance report was submitted. However, it is submitted that due to the financial crunch faced by the Contractor and the impact of excess rainfall recent cyclones in the region, the progress of works was adversely affected and the Contractor could not complete the works as scheduled.

2. Subsequently, vide reference (ii) cited, this office was requested to submit the full compliance report, as directed by the Hon'ble NGT, along with the latest photographs indicating Date, Time, Latitude, and Longitude, on or before 08.01.2026 without fail, for onward submission to the Hon'ble NGT.

3. Accordingly, the Authority Engineer vide reference (iii) cited has submitted the updated compliance report, the details of which are furnished below. It is informed that the works pertaining to the minor bridges are presently under progress and shall be completed by 31.05.2026. Further, with regard to the box culvert at Km 12+840, the works shall be completed by 31.01.2026. It is also informed that the said box culvert at this location has been provided as per the proposal and directions of the Hon'ble NGT officials, considering the vicinity of mangrove areas.

S. No	Chainage (Km)	Type of structure	Existing Span arrangement	Span arrangement provided	Latitude	Longitude	Status	Remarks
1	5+036	Minor Bridge	4 x 4.03 m	1 x 24.0 m	17.004853	82.281482	Work in progress	20 piles completed Expected Completion date: 31.05.2026

**Building a Nation, Not Just Roads**

निगमित कार्यालय : जी 5&6, सेक्टर -10, द्वारका, नई दिल्ली -110 075, दूरभाष : 91-011-25074100 & 25074200, वेबसाइट : <http://www.nhai.gov.in>

Corporate Office: G 5&6, Sector-10, Dwarka, New Delhi - 110 075, Phone: 91-011-25074100 & 25074200, Website: <http://www.nhai.gov.in>

2	10+562	Minor Bridge	1 x 4.0 m	2 x 20.0 m	16.957109	82.268167	Work in progress	Platform construction completed Expected Completion date: 31.05.2026
3	12+840	Box culvert	Nil	1x2x2.0 m	16.942712	82.25848	To be commenced	Requested by NGT Officials Expected Completion date: 31.01.2026

4. In view of the above, the updated compliance report along with the latest photographs is hereby submitted for kind perusal and onward submission to the Hon'ble NGT. The balance works are likely to be completed within the revised timelines mentioned above, and this office shall closely monitor the progress to ensure strict compliance with the directions of the Hon'ble NGT.

Thanking you

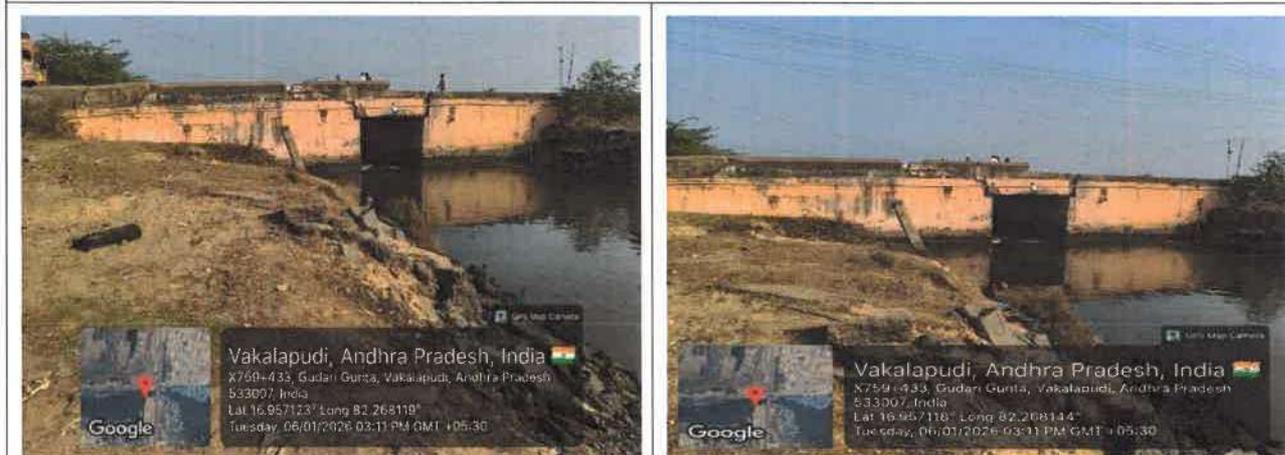
Encl: As above

Yours faithfully,

(B. Krishna Murthy)  
DGM(T) & Project Director



Chainage 5+036 Km MNB



Chainage 10+562 Km MNB



Chainage 12+840 Km Culvert

## ANNEXURE - 1

**Item No.04 (i) & (ii):**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Original Application No.65 of 2020 (SZ)**  
**With**  
**Original Application No.74 of 2020 (SZ)**

IN THE MATTER OF:

Satynarayana Bolisetty  
Vishakhapatnam, Andhra Pradesh.

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New Delhi and Ors.

...Respondent(s)



D. Pal S/o. S.R. Pal  
East Godavari District.

...Applicant(s)

*Versus*

State of Andhra Pradesh  
Through the Chief Secretary  
A.P. Secretariat, Velagapudi.  
Andhra Pradesh.

...Respondent(s)

**Date of hearing: 27.02.2025.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

(i) O.A. No.65 of 2020(SZ):

For Applicant(s): Mr. Sanjay Upadhyay.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R6.

(ii) O.A. No.74 of 2020(SZ):

For Applicant(s): M/s. Ritwick Dutta & Stanly Hebzon Singh.

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R4.

**ORDER**

1. The report of the 6<sup>th</sup> Respondent/District Collector – Kakinada dated 16.12.2024 is filed.
2. For reporting compliance, post the matter on 12.06.2025.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No.64/2020 (SZ) &  
O.A. No.74/2020(SZ)  
27<sup>th</sup> February, 2025. AD.